

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 419 OF 2017 IN  
A.NO. 292 OF 2014**

**Dated: 21<sup>st</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gujarat Gas Company Ltd. ....Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Apurva Misra  
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. Sumit Kishore for R-1  
Ms. Iti Aggarwal for R-2

**ORDER**

The compilation of documents filed by learned counsel for the Appellant is taken on record.

List the application along with main appeal  
on **28<sup>th</sup> July, 2017.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

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